## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO. 1199

TO BE ANSWERED ON THE 30<sup>TH</sup> JULY, 2025/ SRAVANA 8, 1947 (SAKA)

PROGRESS TO CURB THE LEFT WING EXTREMISM

1199 # SHRI MAYANKKUMAR NAYAK:

**SHRI BRIJ LAL:** 

**SMT. KIRAN CHOUDHRY:** 

**SHRI SUBHASH BARALA:** 

**SHRI NARHARI AMIN:** 

Will the Minister of Home Affairs be pleased to state:

- (a) whether any significant decline in incidents related to Left-Wing Extremism (LWE) has been observed in recent years;
- (b) whether any specific steps have been taken to encourage the surrender and rehabilitation of former extremists;
- (c) whether there has been an improvement in outcomes in LWE affected areas through coordination with State Governments; and
- (d) if so, the key achievements made through this coordination?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a to d):

 As per Seventh Schedule of the Constitution of India, subjects of Police and Public Order are with the State Governments. However, the Government of India (GoI) has been supplementing the efforts of States affected by Left Wing Extremism (LWE). To address the LWE problem holistically, a "National Policy and Action Plan to address LWE" was approved in 2015. It envisages a multi-pronged strategy involving security related measures, development interventions, ensuring rights and entitlements of local communities etc.

On security front, the Gol assists the LWE affected State
 Government by providing Central Armed Police Forces battalions,
 training, funds for modernization of State police forces, equipment &
 arms, sharing of intelligence, construction of Fortified Police Stations
 etc;

## Since 2014-15,

- Rs.3357 crore have been released to LWE affected states, for operational expenditure of forces, rehabilitation of surrendered LWE cadre, ex-gratia to families of civilians killed in LWE violence/martyred security force personnel etc. under Security Related Expenditure (SRE) scheme.
- Works of Rs. 1740 crore have been sanctioned to LWE affected states for strengthening of State's Special Forces, State Intelligence Branches (SIBs), District Police and construction of 71 Fortified
   Police Stations (FPS) under Special Infrastructure Scheme (SIS).

- On development front, apart from the flagship schemes of Government of India (GoI), several LWE affected areas specific initiatives have been taken with special thrust on expansion of road network, improving telecommunication connectivity, education, skill development and financial inclusion. A few of these are enumerated below:
  - For expansion of road network, 17,589 km have been sanctioned under 02 LWE specific schemes namely Road Requirement Plan (RRP) and Road Connectivity Project for LWE Affected Areas (RCPLWEA). Of these, 14,902 km have been constructed.
  - For improving telecom connectivity in LWE affected areas, 10,644 mobile towers have been planned, of which 8,640 towers have been commissioned.
  - For Skill Development, 48 Industrial Training Institute (ITI) and
     61 Skill Development Centres (SDC) have been approved. Of
     these, 46 ITI and 49 SDC are functional.
  - For quality education in tribal areas 258 Eklavya Model Residential Schools (EMRS) are sanctioned, of which 179 EMRS are functional.

- For financial Inclusion, Department of Posts has opened 5899
   Post Offices with banking services in LWE affected districts.
   1007 Bank Branches & 937 ATMs have been opened in Most LWE
   Affected Districts.
- For further impetus to development, funds are provided for filling critical gaps in public infrastructure in Most LWE Affected Districts, under Special Central Assistance (SCA) scheme. Till now, Rs. 3,769 crore have been released since the inception of Scheme in 2017.
- To encourage Left Wing Extremists to join the mainstream, States have their own Surrender cum Rehabilitation policies. Gol also supports the States in the endeavour through 'Surrender-cum-Rehabilitation' Policy and reimburses the expenditure incurred by the LWE affected States on rehabilitation of surrendered cadres. The rehabilitation package inter-alia, includes an immediate grant of Rs. 5 lakhs for higher ranked LWE cadres and Rs.2.5 lakhs for other LWE cadres. In addition, incentives for surrender of weapons/ ammunition are also provided under the Scheme. In addition, provision also exists for imparting training in trade/ vocation of their liking with

monthly stipend of Rs. 10000/- for three years. States have also been encouraged to adopt attractive Surrender cum Rehabilitation policies.

- The resolute implementation of the policy has resulted in consistent decline in violence and constriction of geographical spread. The LWE related violence incidents and resultant deaths of civilians & Security Forces, have come down from high of 2010 by 81% and 85% respectively in 2024. There has also been a sharp decline in LWE affected districts from 126 in 2013 to 18 districts in April 2025.
- Improved law & order and security situation, accompanied by investment in infrastructure has created an enabling environment for enhanced socio-economic development.

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